

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P(IB) No.446/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04<sup>th</sup> January 2018, 10.30 A.M

Name of the Company		Shreeshyam Metaliks Pvt.Ltd.-Vs-Concast Steel & Power Ltd.	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Mr. Ankur Singli  
 2) Riti Basu  
 3) Shubhadeep Basak } Advocate on behalf of Corporate debtor

*Ankur*  
 4/1/2018

4) KANISHK KHETAN, ADV APPLICANT/ OPERATIONAL CREDITOR

*Kanishk Khetan*  
 4/1/18

5) Sonjay kr Agarwal, IRP

*Sonjay*  
 4/1/2018

ORDER

Ld. Interim Resolution Professional (IRP) as well as Ld. Counsel for the operational creditor and the corporate debtor is present.

IRP has filed the 2<sup>nd</sup> Progress Report dated 04/01/2018 along with the Minutes of the Committee of Creditors (CoC) held on 22/12/2017. It appears from the record that CoC has in its 2<sup>nd</sup> meeting resolved to replace the IRP with Mr. Kshitiz Chhawchharia as Resolution Professional (RP), Registration No.



IBBI/IPA-001/IPP00358/2017-18/10616, C/o. B. Chhawchharia & Co., 8A & B, Satyam Tower, 3, Alipore Road, Kolkata 700027. It is also mentioned that CoC has approved the appointment with 96.3% vote share.

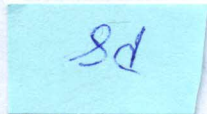
C.A. (IB) No. 14/KB/2018 has also been moved by the State Bank of India u/s. 22(3)(b) of the Insolvency and Bankruptcy Code, 2016 on behalf of the CoC for appointment of Mr. Mr. Kshitiz Chhawchharia as Resolution Professional.

In view of the resolution of CoC dated 22/12/2017 we hereby allow the application u/s. 22(3)(b) of the I & B Code, 2016 and appoint Mr. Kshitiz Chhawchharia as Resolution Professional.

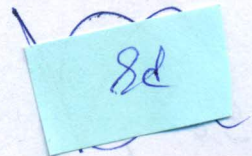
C.A. (IB) No. 14/KB/2018 is disposed of accordingly.

List it on 31/01/2018 for further order.

Urgent certified true copy of the order be issued to the applicant upon compliance of all requisite formalities.



(Jinan K.R.)  
Member (J)



(V.P.Singh)  
Member (J)